

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:813
ANSWERED ON:02.03.2010
GRIEVANCES OF PRASAR BHARATI EMPLOYEES
Pradhan Shri Nityananda

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government proposes to repeal the Prasar Bharati (PB) Act, 1990 in view of the requests received in this regard;
- (b) the objections raised against the said Act;
- (c) the details of grievances of the employees of Prasar Bharati; and
- (d) the steps taken/proposed to be taken by the Government to redress the grievances of the employees of Prasar Bharati in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C.M.JATUA)

(a) No Sir.

(b) & (c) – A Federation representing mainly the Engineering and Programme staff of Prasar Bharati have been demanding repeal of the Prasar Bharati Act in view of the developments in Electronic Media in the recent years, marked by the presence of a large number of private Television and Radio Channels and apprehension of financial unviability of Prasar Bharati. They have also demanded for retaining of assets and employees with the Government. 'Deemed deputation' status is not acceptable to them. Another Association representing mainly the administrative staff have demanded upgraded pay-scales on par with the Programme and the Engineering staff and are willing to be absorbed in Prasar Bharati if the upgraded scales are given to them.

(d) The Group of Ministers on Prasar Bharati has been reconstituted recently to examine various issue pertaining to Prasar Bharati.